

**Central Administrative Tribunal
Principal Bench**

OA No. 1343/2016

New Delhi, this the 31st day of August, 2018

Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)

Ms. Sudakshina Dixit,
Aged about 23 years,
D/o Sh. Ram Kumar Dixit,
R/o C-75, Street No.8, Jyoti Colony,
Durga Puri Chowk, Shahdara, Delhi-110032 - Applicant
(By Advocate: Mr. Subodh Kaushik for Mr. MK Bhardwaj)

Versus

1. Delhi Subordinate Services Selection Board,
Through its Secretary,
Govt. of NCT of Delhi,
FC-18, Institutional Area,
Karkardooma, Delhi-110092
2. Directorate of Education,
Through its Director,
Govt. of NCT of Delhi,
Old Secretariat, Delhi-110006 - Respondents

(By Advocate: Ms. Sangita Rai)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):

On previous date, i.e., 30.08.2018, learned counsel for the respondents had informed that the respondents have issued an appointment order dated 29.08.2018 to the applicant on the post of Librarian and he was directed to give a copy of the same to the counsel for the applicant. Today, counsel for the respondents appears and informs that he has done the same.

2. In view of the above, nothing remains for adjudication in this OA and the same is accordingly disposed of. No costs.

(S.N. Terdal)
Member (J)

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(Nita Chowdhury)
Member (A)